

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH COURT VI

Item No. 10

IA(I.B.C)/ 827(MB)2024 IA(I.B.C)/ 3752(MB)2023 IN C.P.
(IB)/3194(MB)2019

CORAM

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **25.04.2024**

NAME OF THE PARTIES : **Shri Balaji Paper Pack Private Limited**

Vs

Laxmi Crockery Pune Pvt Ltd

For OC : None Present

For CD : None Present

Section 9 of IBC

ORDER

This is a transferred matter from Court V. There is no representation for the parties today. **List on 07.05.2024 for appearance of parties.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)
//SMM//

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)